

which, there PSUs are profit making, thirteen PSUs are loss -making and one PSU is neither profit - making nor loss making. Out of the 13 PSUs, nine PSUs are sick and out of these nine, we have referred seven to the BIFR and two are yet to go to the BIFR. We have referred them to the BIFR to see how best we can try to revive those unit and revitalise the unite by getting recommendations from it. Sir, we are not leaving it at that stage. The Government has set up a special Tripartite Committee under the Chairmanship of the labour Minister and that Tripartite Committee is looking into the causes of sickness of units, etc. And we want a sort of consensus in this matter, that is, how best we can revive those sick units. As far as the second part of the question is concerned, I think, I have already replied to it. (Interruptions)

[Translation]

SHRI RAJNATH SONKAR SHASTRI: What are the reasons for losses. I would also like to know the reasons of regular losses? (Interruptions) Mr. Speaker, Sir, you have stopped him from replying. You have given us the right to ask two supplementaries. The reply to the first supplementary was incomplete. I would like to know what happened to the second supplementary?

SHRI P.K. THUNGON: I have already replied to the second supplementary.

[English]

Sir, I would like to repeat it once again. The Government policy to set up new units in certain regions is based on the techno-economic feasibility. At the same time, Government certainly keeps in view the regional imbalance in particular areas where public sector units are going to come up.

[Translation]

DR. LAXMINARYAN PANDEYA: I would like to know from the hon. Minister through you as to why the Scooters India Ltd. which manufactures two wheelers and three wheelers scooters is running in loss whereas

other scooter manufacturing companies are earning profits. What are the reasons for regular losses and whether there is a proposal to hand over the company to a private entrepreneur or professional? What steps are being taken so that this industry earns profit?

[English]

SHRI P.K. THUNGON: The hon. Member would be glad to know that compared to last year's level of performance, the Scooters India Limited have improved their performance twofold. That means, whatever they could produce or sell during last year, has been doubled this year. As regards privatisation, as I have already stated, we have gone to the BIFR. The BIFR is going into the details of all these aspects. Certainly, we will not like to lose the infrastructure that the nation has created there. The question as to how best it can be utilised either by privatisation or by allowing it to continue in the public sector, is being gone into by the BIFR.

Proposals from NRIs/ Multinationals

*104. SHRI PRAKSH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to permit Japanese industrialists to establish separate townships to promote educational and cultural activities along with their industries;

(b) if so, the details thereof;

(c) whether the Government have received similar proposals from other multinational companies and NRIs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). Based on the recommendations of the Indo-Japanese Study Committee, the Japan International Cooperation Agency (JICA) is

conducting a feasibility study for the establishment of a Japanese Industrial Model Town in India. This would, *inter alia*, include industries to be set up by Japanese industrialists along with support activities namely, hospital, school, shopping Centre, etc.

(c) and (d). There is no other similar proposal.

(Interruptions)

[Translation]

SHRI NITISH KUMAR: All of us would like to congratulate you.

SHRIMATI KRISHNA SAHI: Thank you very much. (Interruptions)

ANHON. MEMBER: At least you should speak in Hindi.

SHRIMATI KRISHNA SAHI: Have patience, I will give the reply in Hindi itself.

SHRIPRAKASH V. PATIL: Mr. Speaker, Sir, I would like to know as to which countries have proposed to set up Industrial Model township; and what action has been taken in this regard. Which industrial sectors are prepared for collaboration with Japan and which are the areas that have been selected for the purpose by that country.

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, the main purpose of the hon. Member is to know whether the Government of India propose to set up Industrial model township in collaboration with Japan; his question is related to model township. Second question related to it concerns the promotion of the cultural and educational programmes.

In this regard I would like to tell the hon. Member that Japan had made the proposal of setting up model township before the Indo-Japan Study committee. Indo-Japan study Committee have constituted an Industrial Model Town Constitution Committee to discuss the various aspects of establishment of this township.

SHRI PRAKASH V. PATIL: What is the outcome of the recent visit of the Prime Minister to Japan?

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): Let me reply, since it happens to be my visit. In terms of Japanese investment and also collaboration, particularly in areas of science - not technology, but basic sciences - I must say that the result of my visit has been very encouraging. Even without much of a planning there were some spontaneous calls on me by very important company chairmen and other executives and the number of scientists who came and talked to me on various possibilities of collaboration in scientific research along with the universities and other institutions of India like the CSIR, etc., is very encouraging. We will give details later, when they actually fructify after negotiations. A very good beginning has been made.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI: Mr. Speaker, Sir, I would like to know from the hon. Prime Minister whether the Government propose to invite N.R.I. industrialists to set up industries in India in stead of promoting multi-national companies in the country. I would like to know in particular whether the N.R.I.'s have offered to invest in agriculture industry, tourism or Highway project. Recently the Hon. Prime Minister was on tour to Japan; did he exchange views with the Prime Minister of Japan on the scope of inclusion of India in any industrial sector; this would enable to save enough money?

[English]

SHRI P.V. NARASIMHA RAO: I have had talks with the persons connected with all these fields. Now, the starting point is there. Their counterparts have to talk. We have a 20 years long plan of roads and highways in this country. Some NRIs also have come with some offers. All these are being examined.

DR. B.G. JAWALI: Mr Speaker, Sir, the establishment of city townships appears almost a sort of neo-colonial establishment. As you read in the papers, it appears that these townships are exclusively for the Japanese nationals and all the activities are totally reserved for that particular country. It is quite likely that the rest of the countries elsewhere in the world also may like to enter in the Indian land.

I would like to know from the hon. Prime Minister, whether these townships are accessibility to the Indian citizens or it is going to be a foreign country on an Indian land.

SHRI P.V. NARASIMHA RAO: Sir, I cannot imagine even in my wildest dreams a township coming up on Indian soil which is not accessible to Indian citizens. On that I can give an assurance, Sir. The details have not been worked out. There is nothing finalised. There is no picture about which we could have an opinion. The idea is that there has to be a township where from both countries enterprise, art, craft and all these things could come together and flourish. How that is going to be conceptualised; how that is going to be materialised, remains to be seen. But, I can assure you there is nothing going to be out of bounds to an Indian citizen.

[*Translation*]

SHRI RAM NAIK: Mr. Speaker, Sir, have the Government identified the industries to be included in the Industrial Model Township being set up by Japan? Besides, have the States been Chosen where these industries will be set up?

[*English*]

SHRI P.V. NARASIMHA RAO: I said, these matters are being examined and we can give you some rough Picture only after the exercise goes ahead a little.

[*Translation*]

SHRI RABI RAY: Mr. Speaker, Sir, I would like to know from the Hon. Prime Minister whether he feels that the decision to

invite Japan for setting up Industrial Model Township in India is against the dignity and honour of the country. If he feels so, would he invite the other G-7 countries also for setting up the same tranship India? Part (b) will the Municipality Corporation Act be applicable to it or not?

SHRI P.V. NARASIMHA RAO: Mr. Speaker, Sir, I do not. Part (b) is not related to it.

[*English*]

Compensation to Bhopal Gas Victims

*105 PROF. MALINI BHATT-
ACHARAYA:
SHRI MUKUL BALKRISHNA
WASNIK:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have since issued guidelines on compensation to Bhopal gas victims;

(b) if so, the details thereof and, if not, the reasons for delay;

(c) the stage at which the matter of compensation stands at present and the time by which the process is likely to be completed;

(d) whether the Government have received objections against the guidelines so issued; and

(e) if so, the reaction thereto?

THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND
FERTILIZERS: (DR. CHINTA MOHAN): (a)
to (e): A Statement is laid on the Table of the
Sabha.

STATEMENT

(a) Yes, Sir.

(b) Para 11(2) of the Bhopal Gas Leak